## Name of Corporate Debtor: K. Y. Tobacco Works Private Limited; Date of Commencement of CIRP: 11/06/2024, Order Received on 20/06/2024 List of Operational creditors (Government Dues) List of Creditors as on 28/04/2025

## (Amount in ₹ 2,165,118,773/-)

CI	Deteile e	f Claimant	Details of claim received		Details of claim admitted Amount of Amou					A a	Amount of	Amount of claim not	Remarks, if any	7
SI.	Details of	r Claimant			Details of claim admitted								Remarks, ir any	
No.								contingent	any mutual		admitted	1		
								claim	dues, that	verification				
										may be set-				
									l	off	1	İ	!	
	Department	nt Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related	% voting share in CoC, if						
	1													
							party?	applicable						
1	Joint	State	08-07-2024	2,02,11,543	2,02,11,543	Demand of Rs. 5,05,28,326/- (at present	No	0%	0	0	0	0	Earlier the claim was treated as Secured	
	Commissioner					sub-judice before Hon'ble Orissa High							since two Bank Guarantee for Rs.	
	of CT & GST					Court) was raised against the order of							2,02,11,543/- i.e., (i) Rs. 1,51,74,379/-	
	Circle,					confisation u/s 130 of OGST Act and							vide no. 20747BG000005 & (ii) Rs.	
	Sambalpur-II,					Section 11 of the GST (Compensation to							50,37,000/- vide no. 20747BG000006	
	Orissa - 768001					the states) Act, 2017 by issuing a							both dt 01/12/2020 was created in	
						summary order dt. 17/10/2020 in DRC-07							favour of Deputy Commissioner GST,	
						on account of tax, penalty and fine u/s							Sambalpur, which was valid upto	
						130(2) in lieu of confiscation. CD							27/02/2025. Since the Bank Guarantee	
						deposited Rs. 3,03,16,783/- and							could not be renewed due to	
						submitted Bank Guarantee of Rs.								
													applicability of Moratorium u/s 14 of	
						2,02,11,379/ The Claim has been							IBC, 2016, hence it has become	
						admitted against the bank guarantee of							unsecured.	
						Rs. 2,02,11,379/								## ####
2	Dy.	State	10-10-2024	2,39,33,42,219	2,14,49,07,240	Demand Notice	No	0%	0	0	0	24,84,34,979	_	
	Commissioner,													
	State Tax,													1
	Khand-17,													
	Ghaziabad, UP													## ####
	Total 2,41,35,53,762			2,16,51,18,783							24,84,34,979		## ####	